

PATNA HIGH COURT

NOTICE

Result of the 10th Limited Competitive Examination held on 18.08.2019 for filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2018-19.

The following officers of Civil Judge (Senior Division) cadre of Bihar Judicial Service have qualified in the Written Test and Judgment Writing Papers of the 10th Limited Competitive Examination held on 18.08.2019 (Sunday) for filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2018-19:

Sl. No.	Roll No.	Name of the Officer	Designation and present place of posting
1.	14	Sri Sudhir Sinha	Sub Judge-cum-C.J.M., Siwan
2.	17	Sri Deshmukh	Sub Judge-cum-C.J.M., Samastipur
3.	18	Sri Abhishek Kumar Bhan	Sub Judge-cum-C.J.M., Sasaram
4.	19	Sri Shailendra Kumar Sharma	Sub Judge-cum-C.J.M., Ara
5.	20	Sri Gaurav Kamal	O.S.D. (Computerization), Patna High Court, Patna
6.	21	Sri Amit Ranjan Upadhyaya	Sub Judge-cum-C.J.M., Khagaria
7.	22	Ms. Noor Sultana	Sub Judge-cum-C.J.M., Chapra
8.	23	Sri Anand Kumar Singh I	Sub Judge-cum-C.J.M., Bhagalpur
9.	24	Sri Javed Ahmad Khan	Sub Judge-cum-C.J.M., Banka
10.	25	Sri Dinesh Kumar Pradhan	Sub Judge-cum-C.J.M., Aurangabad
11.	26	Sri Vikash Singh	Sub Judge-cum-C.J.M., Saharsa
12.	29	Sri Rakesh Kumar III	Sub Judge-cum-C.J.M., Jehanabad
13.	31	Sri Navin Kumar Thakur	Sub Judge-cum-C.J.M., Supaul
14.	32	Sri Manish Dwivedi	Sub Judge-cum-C.J.M., Patna
15.	35	Sri Umesh Kumar Sharma	Sub Judge-cum-C.J.M., Jamui
16.	38	Ms. Pratibha	Sub Judge-cum-C.J.M., Biharsharif
17.	39	Sri Binay Shanker	Sub Judge I-cum-A.C.J.M., Darbhanga
18.	40	Sri Sunil Kumar II	Sub Judge-cum-A.C.J.M., Sasaram
19.	41	Sri Kamlesh Chandra Mishra	Sub Judge I-cum-A.C.J.M., Supaul
20.	42	Sri Umesh Mani Tripathi	Sub Judge I-cum-A.C.J.M., Muzaffapur (W)
21.	48	Sri Kumar Gunjan	Sub Judge I-cum-A.C.J.M., Patna
22.	49	Smt. Jyoti Kumari	Sub Judge I-cum-A.C.J.M., Sitamarhi
23.	50	Kumar Amit Manu	Presiding Officer, Labour Court, Purnea

24.	56	Sri Rahul Kumar	Presiding Officer, Labour Court, Motihari
25.	59	Sri Bipin Kumar	Sub Judge-cum-A.C.J.M., Teghra
26.	62	Sri Ravindra Kumar Ray	Sub Judge-cum-A.C.J.M., Sitamarhi
27.	65	Sri Prabhat Krishna	Sub Judge-cum-A.C.J.M., Darbhanga
28.	66	Sri Arun Kumar II	Sub Judge-cum-A.C.J.M., Barsoi
29.	67	Sri Rajesh Kumar Tripathi	Sub Judge-cum-A.C.J.M., Buxar
30.	68	Sri Kailash Joshi	Sub Judge-cum-A.C.J.M., Dumraon
31.	70	Sri Ravi Ranjan	Sub Judge-cum-A.C.J.M., Sasaram
32.	71	Sri Puneet Malviya	Sub Judge-cum-A.C.J.M., Sasaram
33.	78	Sri Avinash Sharma	Sub Judge-cum-A.C.J.M., Buxar
34.	82	Sri Prabhat Kumar Srivastava	Sub Judge-cum-A.C.J.M., Bhabhua
35.	85	Ms. Rachna Srivastava	Sub Judge-cum-A.C.J.M., Muzaffarpur (E)
36.	86	Sri Sanjay Priya	Sub Judge-cum-A.C.J.M., Darbhanga
37.	87	Sri Ved Prakash Modi	Sub Judge-cum-A.C.J.M., Sonapur
38.	89	Sri Syed Qamrul Hassan Rizwi	Sub Judge-cum-A.C.J.M., Madhubani
39.	90	Sri Neeraj Kishore	Sub Judge-cum-A.C.J.M., Motihari
40.	91	Sri Rajendra Kumar Pandey	Sub Judge-cum-A.C.J.M., Gopalganj
41.	96	Sri Prashant Kumar Jha	Sub Judge-cum-A.C.J.M., Dhamdaha
42.	98	Ms. Sulekha Jha	Sub Judge I-cum-A.C.J.M., Purnea
43.	99	Sri Anand Kumar Srivastava	Sub Judge-cum-A.C.J.M., Siwan
44.	100	Sri Subir Kumar	Sub Judge-cum-A.C.J.M., Chapra
45.	105	Sri Atul Kumar Singh	Sub Judge-cum-A.C.J.M., Chapra
46.	107	Sri Ankur Gupta	Deputy Director, Bihar Judicial Academy, Patna
47.	108	Sri Rajesh Kumar Verma	Sub Judge-cum-A.C.J.M., Bhabhua
48.	109	Ms. Divya Vasishtha	Sub Judge I-cum-A.C.J.M., Samastipur
49.	110	Sri Ashutosh Kumar Singh	Sub Judge-cum-A.C.J.M., Buxar
50.	111	Sri Prashant Kumar	Presiding Officer, Labour Court, Munger
51.	112	Sri Sharad Chandra Srivastava	Sub Judge-cum-A.C.J.M., Bhagalpur
52.	114	Sri Amit Kumar Singh	Sub Judge I-cum-A.C.J.M., Aurangabad
53.	115	Sri Dadhich Narayan Bhardwaj	Sub Judge-cum-A.C.J.M., Sikrahana
54.	118	Sri Sunil Kumar Singh III	Sub Judge-cum-A.C.J.M., Patna
55.	120	Sri Ranvijay Kumar	Sub Judge-cum-A.C.J.M., Patna
56.	121	Sri Ranjan Kumar Mishra	Sub Judge-cum-A.C.J.M., Purnea
57.	127	Sri Raghubansh Narayan	Sub Judge-cum-A.C.J.M., Munger
58.	128	Sri Om Prakash VI	Sub Judge-cum-A.C.J.M., Sherghati

As per the rules, abovenamed officers are required to appear for interview (viva-voce test) of 40 marks with 10 as the qualifying marks.

The interview (viva-voce test) of the abovenamed officers will be held in the Committee Room of the Patna High Court as per the schedule given below:


Date & Time of interview	Sl. No. of the officers (as in the above list of qualified officers)
16.09.2019 (Monday) at 4:15 P.M.	Sl. No. 1 to 20
17.09.2019 (Tuesday) at 4:15 P.M.	Sl. No. 21 to 40
18.09.2019 (Wednesday) at 4:15 P.M.	Sl. No. 41 to 58

The officers concerned are directed to report to the Registrar (Appointment), Patna High Court, Patna at 3:45 P.M. on their respective date of interview given in the schedule.

The Call letters for interview and other details will be uploaded on the website of the Court soon. The candidates are advised to keep visiting the website of the Court for further details / updates.

It is also informed that the Court have been pleased to disqualify all such officers who have written both judgments in Hindi in the paper of Judgment Writing (Paper-II) despite specific direction in the question paper that at least one judgment must be written in English.

By order of the Court


Registrar General

Patna High Court, Patna.

Date : 11.09.2019